

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

No.E.V./13/2021

Dated 22/08/2021

The Rajasthan High Court and all the Subordinate Courts of State of Rajasthan shall remain closed on Monday, the 23rd of August, 2021 on account of sad demise of Hon'ble Shri Kalyan Singh, Former Governor of the State of Rajasthan.

BY ORDER


REGISTRAR GENERAL

No. Gen/XIX/Misc/2021/1727

Dated 22/08/2021

Copy forwarded to the following with request to place the same before His /Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.)/ Officer on Special Duty, (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Raj. High Court, Jaipur Bench, Jaipur.
5. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
6. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
7. The Special Judge, C.B.I./Family Courts/District Consumer Forum/N.D.P.S./A.C.D./Jodhpur.
8. The Judge, Special Court for Protection of Children from Sexual Offences Act, 2012 & Commission for Protections of Child Right Act, 2005, Jodhpur / Commercial Court, Jodhpur
9. The Judge, Industrial Tribunal-cum-MACT /EC Act Cases, Jodhpur.
10. The Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur/Jaipur.
13. The Additional Solicitor General of India/Assistant Solicitor General of India, Jodhpur/Jaipur.
14. The Advocate General/Additional Advocates General, Jodhpur / Jaipur.
15. The Government Advocate Office, Jodhpur/Jaipur.
16. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur/Jaipur.
17. The Member Secretary / Joint Secretary, Raj. State Legal Service Authority, Jodhpur/Jaipur.
18. The Secretary, RHC Legal Service Committee, Jodhpur
19. The President, Raj. High Court Advocates' Association, Jodhpur.
20. The President, Raj. High Court Lawyers' Association, Jodhpur.
21. The President, Rajasthan High Court Bar Association, Jaipur.
22. The President, the Jaipur Bar Association, Jaipur.
23. All Joint Registrars / All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur.
24. All Assistant Registrars/ All Court Masters/ Sr.A.O./Sr.Librarian/Court Officer/All Admn. Officers Judicial/All A.A.O.s, Rajasthan High Court, Jodhpur / Jaipur.
25. The Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
26. The Editor, LL.R., Rajasthan Series, Rajasthan High Court, Jodhpur.
27. The AOJ, Cause List Section, Rajasthan High Court, Jodhpur /Jaipur.
28. Notice Board.


REGISTRAR GENERAL

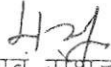
कार्यालय जिला एवं सेशन न्यायाधीश, करौली (राज0)

क्रमांक : स्था0 / प.20 / 2021 / 5022

दिनांक: 23.08.2021

माननीय राजस्थान उच्च न्यायालय जोधपुर के नोटिस दिनांक 22.08.21 की प्रतिलिपि निम्न लिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित करते हुए पीठासीन अधिकारीगण व रीडर ग्रेड-1 जिला न्यायालय करौली को निर्देशित किया जाता है कि वे अपने न्यायालय/अधिकरण/बोर्ड में दिनांक 23.08.2021 की पेशी में नियत पत्रावलियों को आगामी कार्य दिवस में नियमानुसार सी.आई.एस. सिस्टम पर अपडेट किया जाना सुनिश्चित करें :-

1. विशिष्ट न्यायाधीश, पॉक्सो अधिनियम, करौली
2. न्यायाधीश, पारिवारिक न्यायालय, करौली
3. न्यायाधीश, मोटर दुर्घटना दावा अधिकरण, करौली
4. अति. जिला एवं सेशन न्यायाधीश, करौली / सं. 01 / सं. 02 हिण्डौन सिटी
5. विशिष्ट न्यायाधीश, अ.जा. / अ.ज.जा. (अत्याचार निवारण) प्रकरण, करौली
6. सचिव, जिला विधिक सेवा प्राधिकरण, करौली
7. वरिष्ठ सिविल न्यायाधीश एवं मुख्य न्यायिक मजिस्ट्रेट, करौली
8. अति० वरिष्ठ सिविल न्यायाधीश एवं अति० मुख्य न्यायिक मजिस्ट्रेट, करौली
9. वरिष्ठ सिविल न्यायाधीश एवं अति० मुख्य न्यायिक मजिस्ट्रेट, हिण्डौनसिटी / टोडाभीम
10. प्रिंसिपल मजिस्ट्रेट, किशोर न्याय बोर्ड, करौली
11. सि.न्या. एवं न्या.मजि. करौली / हिण्डौन / टोडाभीम / श्रीमहावीरजी / नादौती / सपोटरा
12. अतिरिक्त सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, करौली / सं.1 हिण्डौन सिटी
13. न्यायाधिकारी, ग्राम न्यायालय, हिण्डौनसिटी
14. रीडर ग्रेड प्रथम, जिला न्यायालय करौली
15. अध्यक्ष, अभिभाषक संघ, करौली
16. सिस्टम ऑफिसर, जिला न्या. करौली को विभागीय वेब साईट पर अपलोड करने तथा समस्त न्यायालयों की ई-मेल आई.डी. पर प्रेषित करने हेतु।


जिला एवं सेशन न्यायाधीश,
करौली (राज0)